

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:8
ANSWERED ON:24.11.2014
CARGO FACILITY AT SHIRDI AIRPORT
Lokhande Shri Sadashiv Kisan

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government proposes to provide cargo facility to the farmers at the proposed Shirdi Airport;
- (b) if so, the details thereof along with the funds allocated by the Government for this purpose; and
- (c) whether the funds allocated for this purpose are adequate and if so, the details thereof?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Dr. Mahesh Sharma)

(a) to (c): Government of India has granted `in principle` approval to Maharashtra Airport Development Corporation Ltd. (MADC), a State Govt. of Maharashtra entity for setting up of a Greenfield International Airport at Shirdi in 2011. As per Airports Authority of India Act, 1994 and Aircraft Act, 1934, Airport includes all buildings, sheds, vessels, piers and other structures for providing passenger services including cargo handling services. The necessary action for provisioning of these facilities, obtaining approval from various departments, project development, including financing of the airport project is taken by the respective airport promoter.